NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Transfer Original Petition (AT) (MRTP) No. 02 of 2017
(Old Compensation Application No. 51 of 2000)

IN THE MATTER OF:

Macedon Indo Austrian Ventures Pvt. Ltd. ...Appellant

Versus

New Standard Engineering Co. Ltd. ...Respondent

Present:

For Appellant: Mr. Aditya Narain and Mr. Mishra Raj Shekhar, Advocates.

For Respondent: Mr. Rahil Sharan, Advocate.

O R D E R

16.01.2020 Post the appeal 'For Hearing' on **4th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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